

(SHRI DALBIR SINGH): (a) HUDCO has so far sanctioned loans to 29 Cooperative Group Housing Societies in Delhi area.

(b) and (c). Out of the 29 schemes of the same number of Cooperative Societies, 11 schemes have been completed and the full amount of loan has been released. No loan could be released for 6 schemes as the concerned Societies have not yet completed the legal documentation of the schemes. No further loan release is pending with HUDCO in respect of the remaining 12 schemes.

(d) The expeditious release of loans from HUDCO is subject to the fulfilment of requisite formalities.

#### **Membership of trade Union Organisations**

1034. SHRI RAM BAHADUR SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether Government have taken any steps to verify the membership of the Central Trade Union Organisations;

(b) if so, when the last verification was made;

(c) the membership of the Central Trade Union organisations as on 31st March, 1988?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIR (SHRI RADHA KISHAN MALAVIYA): (a) Yes, Sir.

(b) The last verification of the membership of Central Trade Union Organisations was done with 31.12.1980 as the date of reckoning.

(c) Position as on 31.3.1988 is not available.

#### **Poaching of Wildlife**

1035. SHRI RADHAKANTA DIGAL: Will

the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether poaching of wildlife is still going on in some wildlife reserves;

(b) if so, the details of wildlife reserves from where the reports of poaching have been received;

(c) the steps taken by Government to stop poaching; and

(d) the instructions given to the State Governments in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). The details of poaching cases in Wild Life reserves are being collected from the States and would be laid on the Table of the House.

(c) and (d). The steps taken to check poaching and the instructions given to State Governments in this regard, include the following:

(i) Financial assistance to National Parks and Sanctuaries which also include Tiger Reserves is being continued in the VII Plan to be able to afford greater protection to the endangered species which they harbour. The quantum of central financial assistance to these parks is being enhanced yearly.

(ii) A centrally sponsored scheme has been operative since 1986-87. Entitled "Assistance for control of poaching and illegal trade in wildlife" under it, financial assistance is provided to the States to counteract poaching.

(iii) Wildlife Division in the Ministry of Environment and Forests is being strengthened, mainly for enforcement of the Wild Life (Protection) Act, 1972.

(iv) Amendments have been made in the Wildlife (Protection) Act, 1972